

106 proposals are for setting up of 100% Export Oriented Units.

The proposals which have been cleared are in the field of engineering goods, machinery items, textile, electronics, Chemicals, Petroleum & natural gas, oil refinery, power, food processing and agro-based industries, fermentation, granites and ceramic decorated tiles, rubber and leather goods, power generation equipment, railway road equipment, hospitals, hotels etc. It is too early to assess the implementation of these proposals.

(d) and (e). Consideration of proposals by these Committees is a continuing process.

Closure of Small Scale Units

*417. DR. A.K. PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether a large number of small scale units have been closed down in various States since the introduction of the New Industrial Policy;

(b) if so, the number of such units closed down during the last two years, State-wise;

(c) whether the Government have identified the reasons for such closures; and

(d) if so, the steps proposed to be taken to review them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (d). No Census of closed small scale industrial units has been done since the introduction of New industrial Policy.

According to Second All India Census

of (registered) small scale units conducted by the office of the Development Commissioner (Small Scale Industries, with 1987-88 as a reference year, the main reasons for closures of units identified were:

- (i) Financial problems
- (ii) Marketing Problems
- (iii) Non-availability of raw materials
- (iv) labour problems
- (v) Disputes amongst the owners.

Government has contemplated the following measures to review the sick small scale units:

(i) Issuance of detailed guidelines by Reserve Bank of India to all scheduled commercial banks in regard to rehabilitation of units in the small scale sector with specific reference to definition of sick SSI units, viability norms, incipient sickness as also reliefs and concessions from banks/financial institutions for implementation of rehabilitation packages in the case of potentially viable sick units.

(ii) On the advice of the Government of India, Reserve Bank of India has set up State-level Inter-Institutional Committees (SLICs) in all States under the Chairmanship of Secretary, Industries Department for working out a rehabilitation package for revival of viable sick small scale units.

(iii) Financial Assistance in the form of long term equity type assistance upto Rs. 1,50,000 to units with a project cost not exceeding Rs. 10 lakhs at a nominal service charge of one percent per annum is also available to potentially viable sick SSI units from the National Equity Fund set up in August, 1987.

(iv) The Union Ministry of Industry is also operating a Centrally Sponsored Margin Money Scheme for revival of sick small scale units, under which quantum of assistance per unit is upto Rs. 50,000. The amount sanctioned under this scheme from 1983-84 to 1991-92 amounted to Rs. 243.59 lakhs.

(v) A Committee to review, inter-alia, the rehabilitation of sick small scale units was appointed vide RBI Memorandum dated 9.12.1991. The Committee has submitted its report and the same is being examined by RBI.

City-Based Pharmaceutical Units

*418. SHRI P.R. GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the government proposed to phase out city-based pharmaceutical units;

(b) if so, the details thereof; and

(c) the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c). There is no proposal to phase out city based pharmaceutical units. But, under the current locational policy, fresh proposals from pharmaceutical units for the manufacture of bulk drugs/drug intermediates, which is considered as a polluting activity, shall not normally be permitted if they are located within 25 kms. from the periphery of the standard urban area limit of a city having a population of more than 10 lakhs according to the 1991 census. However, there is no locational restriction if the units are located within industrial areas designated by the State Government before July, 24th 1991.

[*Translation*]

Agreement with Cyprus Electricity Authority

*419. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Heavy Electricals Limited has signed any agreement with the Cyprus Electricity Authority recently ; and

(b) if so, the details thereof and the amount involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) and (b). Electricity Authority of Cyprus had placed a Letter of Award in November, 1990 for the supply and installation of 2x60 MW turbine generator units at Dhekelia 'B' Thermal Power Station, Cyprus. The contract which could not be signed earlier pending preparation of the documents was formally signed on 1.3.1993. The total value of the contract is 15.77 million Cyprus Pounds approximately (Rs. 90 crores approx). The first unit was commissioned and handed over to the customer on 7-3-1993. The work on second unit is in progress and is expected to be completed as per schedule i.e. May, 1993.

[*English*]

National Housing Policy

*420. SHRI S.B. THORAT: Will The Minister of URBAN DEVELOPMENT be pleased to state:

(a) the main thrust areas of the new National Housing Policy and the estimated investment by the Government, coopera-